

Act, authorization for city/local natural gas distribution networks in new cities/towns are to be issued by PNGRB..

(c) Cities to provide PNG connections are selected on the basis of *inter alia* proximity to trunk natural gas pipelines, availability of gas and economic viability.

Price of crude oil

[2886. SHRI RAVI SHANKAR PRASAD:
SHRI SHIVANAND TIWARI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that crude oil is produced by Oil and Natural Gas Corporation (ONGC) and Indian Oil Corporation (IOC) in the country;

(b) if so, whether the sale of the crude oil produced in the country is fixed on the basis of the sale price of crude oil in the international market;

(c) if so, the details thereof; and

(d) the average sale price fixed by the above mentioned organizations during the year 2008-09 and first half of the year 2009-10?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) ONGC is producing crude oil from various fields/assets of the country. However, IOC, a Public Sector Oil Marketing and Refining Company, does not produce crude oil.

(b) and (c) ONGC is selling crude oil to PSU refineries as per the terms of MoUs signed between ONGC and PSU refineries. In the MoUs, the prices of crude are linked mainly with the prices of Nigerian sweet crude oil named Bonny Light.

(d) The gross price (Pre-discount price) and net price (post-discount price) are given below:

Year	Gross Crude Oil Price	Net Crude Oil Price
2008-2009	86.15	47.70
2009-10 (First Half)	65.58	57.33

Exploration of coastal oilfields

[2887. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Oil and Natural Gas Corporation (ONGC) has been allotted 26 coastal oilfields and 40 non-coastal fields in the country and out of them exploration work has been completed in 6 fields;

[Original notice of the question was received in Hindi.

- (b) if so, the details in this regard and names of those oilfields;
- (c) whether it is also a fact that at present production work has not been started in these oilfields; and
- (d) if so, the reasons therefor and assessment regarding quantity of reserve of crude oil in the oilfields that have been explored?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (b) Under the PSC regime, ONGC was awarded 4 Oil fields under Medium Size Field Round of Bidding, as Consortium partner with other companies. The names of the fields are as given below:

- (i) Panna
(ii) Mukta
(iii) Tapti
(iv) Rava

(c) and (d) Crude oil/Condensate is being produced from all the above 4 fields. The Oil/Condensate reserves of these fields as on 1.4.2009 is as under:

Field	Oil Reserves (MMT) *
Panna	12.00
Mukta	1.64
Tapti	1.50
Rava	6.15

*Million Metric Tonne

Setting up of oil refinery at Barmer by ONGC

2888. SHRI SANTOSH BAGRODIA:
SHRI TIRUCHI SIVA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil and Natural Gas Corporation (ONGC) is willing to set up a refinery at Barmer district; and
- (b) if so, the incentives offered by the State Government of Rajasthan for setting up such a refinery?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) Oil and Natural Gas Corporation Limited (ONGC) is in consultation with the Government of Rajasthan (GoR) on the feasibility of setting up a refinery at Barmer.

(b) ONGC has requested the GoR to provide fiscal incentives to cover the viability gap. For this purpose, GoR has set up a high level Committee on 19th August, 2009 for the preparation of a report on the status of oil and gas sector in Rajasthan in the context of future prospects and benefits for the State.